

1	2	3	4
27.	Rajasthan	0.00	-
28.	Sikkim	1.03	-
29.	Tamil Nadu	304.98	-
30.	Tripura	12.81	5.60
31.	Uttar Pradesh	85.01	72.49
32.	Uttarakhand	12.54	7.96
33.	West Bengal	31.28	-
GRAND TOTAL		1849.55	1013.76

Expenditure requirement of NHA

2488. SHRI K.T.S. TULSI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total amount claimed by National Health Agency (NHA), the nodal agency for implementation of Ayushman Bharat Health Insurance Scheme to meet the expenditure requirements of the scheme for FY 2019-20 and total amount sanctioned by Government for the said period.; and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) As per the Budget Estimates for the financial year 2019-2020, National Health Authority has been allocated ₹ 6400 crore for implementation of Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY).

State/UT-wise funds released under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) for the financial year 2019-20 are given in the Statement.

Statement*State-wise details of funds released under AB-PMJAY in 2019-20*

Sl. No.	Name of States to whom Funds are released	Total Amount (Rupees in Crore)
1	2	3
1.	Andaman Nicobar Islands	0.41
2.	Andhra Pradesh	107.12
3.	Arunachal Pradesh	-
4.	Assam	82.21
5.	Bihar	.
6.	Chandigarh	1.5
7.	Chhattisgarh	23.54
8.	Dadra and Nagar Haveli	-
9.	Daman and Diu	
10.	Goa	0.04
11.	Gujarat	212.33
12.	Haryana	50.36
13.	Himachal Pradesh	13.61
14.	Jammu and Kashmir	19.26
15.	Jharkhand	-
16.	Karnataka	85.9
17.	Kerala	36.28
18.	Lakshadweep	-
19.	Madhya Pradesh	84.6
20.	Maharashtra	162.03
21.	Manipur	7.18

1	2	3
22.	Meghalaya	14.78
23.	Mizoram	2.58
24.	Nagaland	-
25.	Puducherry	-
26.	Punjab	23.95
27.	Rajasthan	-
28.	Sikkim	-
29.	Tamil Nadu	-
30.	Tripura	5.6
31.	Uttar Pradesh	72.49
32.	Uttarakhand	7.96
33.	West Bengal	-
GRAND TOTAL		1013.76

Appointment of custom officers as food safety officers

2489. SHRI PARTAP SINGH BAJWA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the steps taken by the Ministry to ensure that NABL accredited and empanelled labs are inspected, monitored and investigated by the FSSAI and Ministry officials;

(b) whether the Ministry has taken steps to reduce duplicity of accreditation and certificates required for the functioning of food testing laboratories;

(c) whether the Ministry is aware of the appointment of custom officers without technical expertise in food safety and technology as food safety officers; and

(d) if so, the steps undertaken by the Ministry to ensure the employment